

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 14/02/2018**

DAY : Wednesday

Time : 10:30 Hrs

**CORAM:**

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<b><u>SN</u></b> <b><u>o.</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPOND</u></b> <b><u>ENT</u></b>	<b><u>REPRESENTATI</u></b> <b><u>VES</u></b>	<b><u>REMAR</u></b> <b><u>KS</u></b>
<b><u>REGULAR MATTERS</u></b>				
1	ST/89899/2013	SUPRI ADVERTISING AND ENTERTAINMENT <b>-Vs-</b> CCE PUNE III	Lakshmi Kumaran & Sridharan /DR	
2	ST/85030/2014	COX & KINGS LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	
3	ST/85052/2014	CCE NAGPUR <b>-Vs-</b> H. M. SATYANARAYAN ENG. & CONTRACTORS	DR/IP	
	ST/CROSS/91017/2 014			
4	ST/85247/2014	BHIMA SSK LTD <b>-Vs-</b> CCE PUNE III	Vidyadhar S. Apte /DR	
5	ST/85403/2014	AKSHAY ENGINNERS <b>-Vs-</b> CCE NASHIK	Bharat Raichandani/DR	
6	ST/85703/2014	HOTEL SAI SIDDHI PVT LTD <b>-Vs-</b> CCE NASHIK	V. Laxmikumaran /DR	
7	ST/86006/2014	DESHPANDE ELECTRICALS <b>-Vs-</b> CCE NAGPUR	IP/DR	

8	ST/87762/2014	OWENS CORNING (I) LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
9	ST/87830/2014	CCE GOA <b>-Vs-</b> ON & OFF SHORE HI-TECH ENGINEERS PVT. LTD.	DR/IP	
10	ST/88385/2014	PATEL ENGINEERING LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	S.B. GABHAWALLA & CO. /DR	
11	ST/88445/2014	IDEAL WOOD WORKING & ENGG PVT LTD <b>-Vs-</b> CCE PUNE I	SHANKAR PATIL /DR	
12	ST/88483/2014	Arcelor Mittal Projects India Pvt Ltd <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
13	ST/88484/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II <b>-Vs-</b> HYDROAIR TECTONICS (PCD) LTD.	DR/IP	
14	ST/88565/2014	IDEA CELLULAR LTD <b>-Vs-</b> CCE MUMBAI - II	IP/DR	
15	ST/88655/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II <b>-Vs-</b> A.B.Corp Ltd.	DR/Vipin Kumar Jain	
	ST/CROSS/91146/2 014			
16	ST/90033/2014	TOYO ENGINEERING INDIA LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
17	ST/90040/2014	TOYO ENGINEERING INDIA LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
18	ST/90050/2014	BAI BIRRAI	IP/DR	

		GURUCHARANDAS SADEVRA <b>-Vs-</b> CCE NAGPUR		
19	ST/90085/2014	AUGUST MARKETING <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	
20	ST/85841/2015	CRESCENT ENTERTAINMENT & TOURISM LTD <b>-Vs-</b> CCE NASIK- I	Tax Law Chambers /DR	Issue Notice
21	ST/85856/2015	HINDUSTAN AERONAUTICS LTD <b>-Vs-</b> CCE NASIK- I	IP/DR	Issue Notice
22	ST/86279/2015	TRANSOCEAN DISCOVERER 534 LLC <b>-Vs-</b> COMMR.SERVICE TAX- VII MUMBAI	Vipin Kumar Jain /DR	
23	ST/87233/2015	CCE AURANGABAD <b>-Vs-</b> VEENA ELECTRICALS PVT. LTD.	DR/IP	
	ST/CROSS/92432/2 016			

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,  
Assistant Registrar,  
SERVICE TAX DIVISION BENCH,  
CESTAT - Mumbai**